

## बिहार और उत्तर प्रदेश में गन्ने की पेराई

1700. श्री अशफाक हुसैन :  
क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) बिहार और उत्तर प्रदेश में 15 जून, 1982 को कितने गन्ने की पेराई शेष थी ;

(ख) उत्तर भारत में कितने चीनी मिल 15 जून के पश्चात् पेराई कार्य जारी रखे हुए हैं ;

(ग) सारे गन्ने की पेराई कब तक हो जाएगी ; और

(घ) क्या सरकार यह सुनिश्चित करेगी कि चीनी मिलें तब तक पेराई करती रहेंगी जब तक कि सारे गन्ने की पेराई नहीं हो जाती ?

कृषि तथा ग्रामीण विकास मंत्रालयों में उपमंत्रि (कुमारी कमला कुमारी): (क) उत्तर प्रदेश और बिहार की चीनी फैक्ट्रियों के आरक्षित क्षेत्रों में 15 जून, 1982 तक बिना पेरे गये गन्ने की मात्रा लगभग क्रमशः 7.50 लाख मीटर्स टन और 1.50 लाख मी० टन थी ।

(ख) 15 जून, 1982 के बाद 52 चीनी मिलें बराबर कार्य कर रही थीं ।

(ग) और (घ). आशा है जुलाई, 1982 के अन्त तक बिना पेरा गया सभी गन्ना पेरा लिया जाएगा ।

### "Audit Report of I.C.A.R."

1701. SHRI SUBHASH YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Audit Report of ICAR has pointed out serious irregularities both at ICAR Headquarters and its Institute and if so, what action Government propose to take in the matter;

(b) whether there is any proposal under consideration of Government to transfer ICAR to Science and Technology and help scientific environment;

(c) if not, the reasons thereof; and

(d) what steps have been taken to improve the draw back of this organisation?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) I.C.A.R. is a registered Society and under its byelaws the Governing Body of the Society may deal with the objections raised by the auditors and take such action thereon as may be deemed proper. The audit report on the accounts of I.C.A.R. and its Institutes for the year 1980-81 contained in all 12 observations on points like advances pending adjustment, outstanding audited utilisation certificates in respect of Grants to Universities, State Governments and other besides individual cases in different institutes etc. All these points have already been considered by the Governing Body of the Council and the accounts for the year 1980-81 have been accepted and passed by the Annual General Body of the Council.

(b) and (c). There is no proposal or necessity to transfer I.C.A.R. to the Department of Science and Technology as a proper and healthy Scientific environment already exists in the I.C.A.R. at present.

(d) In relation to the audit observations, beyond the steps already taken in the light of the decisions of Governing Body no further steps are considered necessary.

### Allotment of Free of Cost Plots to Poor Persons

1702. SHRI SUBHASH YADAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Central Government have issued any directions to all the